## **National Company Law Tribunal**

## **Allahabad Bench**

CPNO. 105/A4/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE COMPANY: MIS Piosoft Information Technology Put Ltd. SECTION OF THE COMPANIES ACT: 252(3) of the Companies Act of 2013

Sl. NO. Representation Designation Name Signature

SAULABHSKIVHSTAUA PCS

Posts to buen

2. Monica Manda PCS Petitioner 3. Krishna Dev Nya Adv Rocc

## C.P. No. 105/ALD/2017

Shri Saurabh Srivastava along with Monica Nanda, PCS for the petitioner company. In the present matter, the Registrar of Companies has submitted its report dated 04.10.2017 as received by this Tribunal on 9th October, 2017.

Registry is directed to provide a copy of such report to the C.G.S.C. as well as the representative/ PCS of petitioner company for filing comments/objection, if any, on such report.

The matter be listed on 24<sup>th</sup> October, 2017.

Date: 12/10/2017

Typed by P.K.Jyoti

H.P. Chaturvedi, Member(Judicial)